Declaration or Assets and Liabilities

						Year	U.F.S	
7040 (M))	I, Tr/	OK KY	may son/daughter	/wife of	•••••		
MOTE.	/		Year	s, belonging toB.L	har v	èdhan	Sapha	
9 10.5.	service and presently working as Office Atcudent							
given herein below the details of the assets (immovable, movable, bank balance, etc							myself, my	
A SWELL	spouse a	and dependa	ınts* :					
To ples	A	Details of n	novable assets	5				
(40	(Assets in joint name indicating the extent of joint ownership will also have to be given)							
	SI. De	scription	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3	

			Prottebi	na mun	are	
SI. No.		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	3000 /=	7.000/=	_	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10001=				-
(iii)	Bonds, Debentures and shares in Companies	-	-	-	-	_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-			_	-
(v)	Motor Vehicles (details of make, etc.)	motor eyell sp sene				_
	Jewellery (give details of weight and value)		sodram gold wo grams selver	_	-	-
1	Other assets, such as values of claims / interests	_			-	_

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee. Fruok Kumar

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_		_	_	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					_
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-	_	_	_
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_	_			_
(v)	Other (such as interest in property)	_		-	_	~

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	140000 J= Parsn	ed Love SBI
	(ii) Loans from financial institutions	_	_
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	- -	-
	(c) dues to departments dealing with supply of electricity		

Trelok kumar

(d) dues to departments dealing with telephones (e) dues to departments dealing with governments transport (including aircraft and helicopters) (f) Other dues, if any (b) Income Tax including surcharge ANBPK3814F [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax

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C Personal Detail		
GPF/CPF/PRAN No.	:-	P+5 B2A -736
Gender	:-	(M/F)
Date of Birth	:-	15101973 (DD/MM/YYYY)
Class/Group	. :-	(A/B/C)
Cadre	:-	Behap ved han Sabha Sec-
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	madhu bane
I hereby declare th	at the a b	ove details are true to the best of my knowledge and belie

ef.

Signature: Trulok Kumay

Part non

Place:

Name of Employee: Ubbice Afedont
Designation:
Department: pehar sidham Sobra 10+2125 Date:

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.